

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/25395/2026	M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD. VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	JYOTIRMAYA PRASAD BEHERA VS	// ()	
2	D-BLAPL/16482/2026	AMIT AIND VS STATE OF ODISHA	DEBADATTA PRADHAN VS	AINTHAPALI /47 /2026 ()	AOR20250001303C202600010
3	D-BLAPL/16485/2026	PRITIPRAVA PRIYADARSHINI KHILAR @ CHINU VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR TOWN /142 /2026 ()	
4	D-BLAPL/16486/2026	PRASANTA KUMAR SAHOO @ DORA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /140 /2026 ()	
5	D-BLAPL/16492/2026	HIRALAL SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	AINTHAPALI /429 /2025 ()	
6	D-BLAPL/16494/2026	SANJAY TANDI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	AINTHAPALI /429 /2025 ()	
7	D-BLAPL/16496/2026	B. SATYANARAYAN @ RAJA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	AINTHAPALI /429 /2025 ()	
8	D-BLAPL/16497/2026	RANJAN BEHERA @ SUKUTA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PURI GRPS /4 /2022 ()	
9	D-BLAPL/16498/2026	MADHUSUDAN BEHERA @ MADHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	NIMAKHANDI /77 /2026 ()	
10	D-BLAPL/16499/2026	BALARAM PATTANAYAK VS STATE OF ODISHA	PRANAYA SWAIN VS	/ /0 ()	
11	D-BLAPL/16500/2026	VINOD KUMAR RAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ()	

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12	D-BLAPL/16501/2026	AKASH KUMAR DASH VS STATE OF ODISHA	ABHIJIT DAS VS	TALABANIA /50 /2026 () //	
13	D-BLAPL/16503/2026	AMARKANT RAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
14	D-BLAPL/16513/2026	MOHAN KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /75 /2026 () //	AOD20240000366C202600080
15	D-BLAPL/16518/2026	BABULA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BUGUDA /133 /2025 () //	
16	D-BLAPL/16522/2026	ADITYA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGUNTHA /63 /2026 () //	
17	D-BLAPL/16524/2026	ALAM SHEIKH @ SEKH VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /14 /2026 () //	
18	D-BLAPL/16526/2026	MILAN PALBABU VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /219 /2025 () //	
19	D-BLAPL/16530/2026	KARAN SINGH VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PLANTSITE /146 /2025 () //	
20	D-BLAPL/16532/2026	PARESH BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SARANGADA /41 /2025 () //	
21	D-BLAPL/16536/2026	SUNIL DALAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /695 /2023 () //	
22	D-BLAPL/16537/2026	KANHA @ KESHAB @ KESHABA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NACHUNI /169 /2026 () //	
23	D-BLAPL/16542/2026	BHODEBA DALA @ MAJHI @ BHUDEVA MAJHI	TARA PRASAD MOHAPATRA	KHAPRAKHOL /63 /2012	

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		VS	VS	()	
24	D-BLAPL/16547/2026	STATE OF ODISHA MANADHAN MEHER	BISWAJIT RANJAN TRIPATHY	BOUDH /39 /2026	AOD20240000069C202600021
		VS	VS	()	
25	D-BLAPL/16549/2026	STATE OF ODISHA GANESH KISAN	SUBODH KUMAR MOHANTY	RENGALI /117 /2026	
		VS	VS	()	
26	D-BLAPL/16552/2026	STATE OF ODISHA MANOJ PANDA @ MUNA	TARA PRASAD MOHAPATRA	BASELI SAHI PS /91 /2026	
		VS	VS	()	
27	D-BLAPL/16553/2026	STATE OF ODISHA AVADHA KISHOR BHARTI	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202600022
		VS	VS	()	
28	D-BLAPL/16565/2026	STATE OF ODISHA PAPI @ PAPUN SUNDARA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /19 /2026	
		VS	VS	()	
29	D-BLAPL/16571/2026	STATE OF ODISHA SHAKTI @ SUJIT NARAYAN NAYAK	TARA PRASAD MOHAPATRA	BRAHMAGIRI /19 /2026	
		VS	VS	()	
30	D-BLAPL/16572/2026	STATE OF ODISHA ASHOK KUMAR SAHA	RAJEEV LOCHAN	/ /0	
		VS	VS	()	
31	D-BLAPL/16579/2026	UNION OF INDIA, CBI GUDU KANDPAN @ KANDHAPAN	PRASANTA KUMAR NANDA	NCB BHUBANESWAR /5 /2026	
		VS	VS	()	
32	D-BLAPL/16583/2026	UNION OF INDIA(NCB) SAPAN NAHAK	PRASANTA KUMAR NANDA	CHATRAPUR /405 /2025	
		VS	VS	()	
33	D-BLAPL/16589/2026	STATE OF ODISHA LITU DIGAL	BIBHUTI RANJAN MOHANTY	/ /0	
		VS	VS	()	
34	D-BLAPL/16592/2026	STATE OF ODISHA BABULI MAHARANA @ SATYABADI	RAMDAS ACHARY	K.NUAGAON /104 /2026	
		VS	VS	()	

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35	D-BLAPL/16603/2026	STATE OF ODISHA NILACUL MAHANAND @ NILACHALA MAHANAND VS STATE OF ODISHA	GOKULACHANDRA SAHUNANDA @ PASA MAHANAND VS	// KONSAR MAHANANDA ()	
36	D-BLAPL/16609/2026	STATE OF ODISHA JAGA @ JAGANNATH BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// RASGOBINDPUR /53 /2026 ()	
37	D-BLAPL/16610/2026	STATE OF ODISHA TRINATH BEHERA @ TINU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// BAREIPALI /195 /2025 ()	AOR20220001298C202600031
38	D-BLAPL/16616/2026	STATE OF ODISHA RAJENDRA KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BIRMAHARAJPUR /191 /2025 ()	
39	D-BLAPL/16622/2026	STATE OF ODISHA NIRAL BHENGRA @ NIRAJ VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// AINTHAPALI /47 /2026 ()	AOR20220001298C202600032
40	D-BLAPL/16627/2026	STATE OF ODISHA SUDAM NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// JEYPORE TOWN /146 /2024 ()	
41	D-BLAPL/16631/2026	STATE OF ODISHA REJITI KRISHNA @ R.KRISHNA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// GUNUPUR /98 /2023 ()	
42	D-BLAPL/16635/2026	STATE OF ODISHA RAKESH SAHU @ SAHOO VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	// // ()	AOR20220001736C202600126
43	D-BLAPL/16637/2026	STATE OF ODISHA LALIT KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BISOI /232 /2025 ()	
44	D-BLAPL/16639/2026	STATE OF ODISHA AKASH KASHYAP VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /697 /2025 ()	AOR20220001736C202600125
45	D-BLAPL/16640/2026	STATE OF ODISHA SAROJ PANDA @ SAROJ KUMAR PANDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /841 /2025 ()	

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46	D-BLAPL/16642/2026	SAROJ PANDA @ SAROJ KUMAR PANDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /844 /2025 () //	
47	D-BLAPL/16643/2026	REJITI KRISHNA @ R. KRISHNA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GUNUPUR /82 /2023 () //	
48	D-BLAPL/16644/2026	MANAS MALLICK VS STATE OF ODISHA	SANJIT MISHRA VS	DHAULI PS /219 /2024 () //	
49	D-BLAPL/16647/2026	MILKY MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /144 /2026 () //	
50	D-BLAPL/16654/2026	SK. SADDAM HUSSEN @ HOSSAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIHIDI /197 /2025 () //	
51	D-BLAPL/16655/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	SOMANATH MITRA VS	//0 () //	
52	D-CMP/25387/2026	ARPANA RAMANI VS HARISH GUPTA	SANTOSH KUMAR DWIVEDY VS	// () //	
53	D-CMP/25449/2026	DEBENDRA @ DEBENDRA KUMAR TRIPATHY VS SANJEEV KUMAR MISHRA	DHARMENDRA SETHY VS	// () //	
54	D-CMP/25459/2026	SWARUP KUMAR PATRA VS DEEPAK KUMAR DAS	AJODHYA RANJAN DASH VS	// () //	
55	D-CMP/25462/2026	BASANTI NANDA VS BRAHMANANDA CHHATOI	SUDHANSU SEKHAR JENA VS	// () //	
56	D-CONTC/25426/2026	SATYABRAT DEHURY VS GOURAHARI BEHERA, I.A.S	PRASANTA KUMAR DAS VS	// () //	
57	D-CONTC/25429/2026	DEBIDUTTA KRUSHNA PRASAD NAYAK	ADV.	//	

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		VS	VS	()	
		CHANCHAL RANA, IAS		//	
58	D-CONTC/25431/2026	PRAFULLA KUMAR SAHOO	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY TO GOVT. OF ODISHA		//	
59	D-CONTC/25435/2026	RAMESH CHANDRA NAYAK	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY TO GOVT. OF ODISHA		//	
60	D-CONTC/25439/2026	BRAJA KISHORE DAS	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY TO GOVT. OF ODISHA		//	
61	D-CONTC/25442/2026	JYOTI PRAKASH PADHEE	MANAS PATI	//	AOR20220001535C202600128
		VS	VS	()	
		BIBHUTI BHUSAN DAS EIC		//	
62	D-CRLA/16525/2026	ABHIMANYU PRADHAN	SANJIB KUMAR BHANJADEO	POLASARA PS /124 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLA/16564/2026	BHAGABAN GOUDA	JYOTIRMAYA SAHOO	KHALLIKOTE /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLA/16595/2026	DINA GOUDA	UMAKANTA BARIK	DABUGAM /235 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLA/16623/2026	RINKU SAIKH @ SHEIKH	BIJAYA KUMAR RAGADA	KUCHINDA /257 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/16484/2026	TULIKARANI BEHERA	BISWARANJAN DALAI	BALASORE SADAR /193 /2026	AOR20220003722C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/16490/2026	PRAMOD @ PRAHALLAD BEHERA	SANDHYARANI DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/16512/2026	SARITA PAIKARAY	SOUMYA JYOTI BISWAL	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	

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69	D-CRLMC/16533/2026	STATE OF ODISHA DHIRA SAHU VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202600023
70	D-CRLMC/16539/2026	STATE OF ODISHA SUSANTA BEHERA VS	MANORANJAN ACHARYA VS	// NAYAGARH /100 /2014 ()	
71	D-CRLMC/16543/2026	STATE OF ODISHA ABADHUT KARMI VS	SHIBANI SHANKAR PRADHAN VS	// ULLUNDA /34 /2009 ()	
72	D-CRLMC/16544/2026	STATE OF ODISHA VICKY @ BIBEK MAJUMDAR VS	SATYA RANJAN MULIA VS	// SALIPUR /45 /2012 ()	
73	D-CRLMC/16554/2026	STATE OF ODISHA DEEPAK KUMAR SINGH @ DIPAK KUMAR SINGH VS	MAHES DAS VS	// G.R.P.S. (TITILAGARH) /77 /2012 ()	
74	D-CRLMC/16557/2026	STATE OF ODISHA ASHOK PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /163 /2014 ()	AOD20240000242C202600140
75	D-CRLMC/16558/2026	STATE OF ODISHA ARABINDA SAMANTARAY VS	SUBASH CHANDRA PUSPALAKA VS	// //0 ()	
76	D-CRLMC/16561/2026	PRAVASINI ROUT @ SAMANTARAY RANJIT NAYAK VS	SIDDHARTH PRASAD MISHRA VS	// GOP /64 /2019 ()	
77	D-CRLMC/16615/2026	STATE OF ODISHA PINAKHI NARAYANA DAS @ PINAKI NARAYANA DAS VS	DR. SUSANT KUMAR KANUNGO VS	// //0 ()	
78	D-CRLMC/16625/2026	STATE OF ODISHA BIRANCHI NAYAK VS	BIRAJA KANTA MAHAPATRA VS	// SARANAKUL /67 /2023 ()	
79	D-CRLMC/16629/2026	STATE OF ODISHA SHIV KUMAR SINGH VS	DURGA PRASAD JENA VS	// CHAMAKHANDI /111 /2026 ()	
		STATE OF ODISHA		//	

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80	D-CRLMP/16516/2026	JATINDRA PRADHAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	//0 () //	
81	D-CRLMP/16576/2026	BHAGYASHREE SAMAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
82	D-CRLMP/16588/2026	INFORMANT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 () //	
83	D-CRLREV/16560/2026	G.SANTOSH KUMAR DORA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /109 /2001 () //	AOD20240000242C202600139
84	D-CRLREV/16568/2026	DEBENDRA KUMAR BEHERA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	BHAWANIPATNA TOWN /368 /2024 () //	
85	D-CRLREV/16600/2026	PRABIN KUMAR SAHU VS CHAMPABATI SAHU	DILIP KUMAR SAHU VS	//0 () //	
86	D-EXP/25443/2026	BHAGABAN MEHER VS	MANAS PATI VS	// () //	AOR20220001535C202600129
87	D-MACA/25412/2026	NEW INDIA ASSURANCE CO. LTD. VS SUBASINI NAYAK	BIJOY DASMOHAPATRA VS	// () //	
88	D-MACA/25420/2026	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS NALINI SAMAL	ANANT KUMAR SINGHA VS	// () //	
89	D-MACA/25455/2026	THE MANAGER LEGAL T P CELL NEW INDIA ASSURANCE CO. LTD. VS MAMALI SATAPATHY ALIAS PATI	ANANT KUMAR SARANGI VS	// () //	AOD20260000163C202600052
90	D-MATA/25378/2026	BISWAJEET DAS VS MANASI MANJARI DHIR @ DAS	BRAJARAJ PRUSTI VS	// () //	
91	D-MATA/25400/2026	UPENDRA KUMAR MOHAPATRA	PRASANNA KUMAR BHUYAN	//	

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		VS	VS	0	
92	D-MATA/25460/2026	SARITA MOHAPATRA GANGA NARAYAN RATH	NIRANJAN BISWAL	//	
		VS	VS	0	
93	D-MATA/25464/2026	PRITI DAS LULIPTA BEURA	SARAT CHANDRA SAMAL	//	
		VS	VS	0	
94	D-RPFAM/25446/2026	ANSHUMAN PRADHAN BANSIDHAR SENAPATI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600138
		VS	VS	0	
95	D-RSA/25452/2026	ARUNIMA SENAPATI KOBRA BIBI	RANJIT MOHANTY	//	
		VS	VS	0	
96	D-RSA/25454/2026	MANJUR ALLI KHAN BAIDYANATH BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
97	D-RSA/25457/2026	SASMITA RAY MANGALU NIKHANDIA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
98	D-RVWPET/25399/2026	SUDIPTA NIKHANDIA Dr Tapan Kumar Pradhan	Dr Tapan Kumar Pradhan	//	LOD20240000124C202600002
		VS	VS	0	
99	D-WA/25390/2026	Union of India SUPRAVA ARANA	NRUSINGH CHARAN ROUT	//	
		VS	VS	0	
100	D-WP(C)/25376/2026	STATE OF ODISHA BHAGWATI AGARWAL	JITENDRA SAMANTARAY	//	
		VS	VS	0	
101	D-WP(C)/25377/2026	HINDUSTAN PETROLEUM CORPORATION LTD., MUMBAI SABITRI SWAIN	SUVENDU KUMAR BISWAL	//	
		VS	VS	0	
102	D-WP(C)/25379/2026	STATE OF ODISHA BASANTA KUMAR SAHOO	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	

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103	D-WP(C)/25380/2026	STATE OF ODISHA KABIR PRASAD ROUT VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600110
104	D-WP(C)/25381/2026	STATE OF ODISHA M S INFRA ENGINEERS PVT. LTD., CUTTACK VS	SAILAZA NANDAN DAS VS	// // ()	
105	D-WP(C)/25382/2026	STATE OF ODISHA PADMANAV CHOUDHURY VS	VS	// // ()	
106	D-WP(C)/25383/2026	STATE OF ODISHA JAYANTA KUMAR SWAIN VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202600059
107	D-WP(C)/25384/2026	STATE OF ODISHA AHALYA MALLICK VS	PALLAV KUMAR ROURTRAY VS	// // ()	
108	D-WP(C)/25385/2026	STATE OF ODISHA RABINDRA DAS VS	SURESH KUMAR JENA VS	// // ()	
109	D-WP(C)/25386/2026	COLLECTOR, MAYURBHANJ AMIT KUMAR BISOI VS	PRAGYAN PARMITA MOHANTY VS	// // ()	
110	D-WP(C)/25388/2026	PUBLIC INFORMATION OFFICER, KHURDA JITENDRA KUMAR PATTANAYAK VS	ASHOK KUMAR MOHAPATRA VS	// // ()	
111	D-WP(C)/25389/2026	UNION OF INDIA BANK OF INDIA, BHUBANESWAR VS	GOREKHANATH DAS VS	// // ()	
112	D-WP(C)/25391/2026	THE CHIEF JUDICIAL MAGISTRATE, KHORDHA KULAMANI LENKA VS	PRAMOD KUMAR ROUT VS	// // ()	
113	D-WP(C)/25392/2026	STATE OF ODISHA KSHITISH CHANDRA SAHOO VS	PRAMOD KUMAR ROUT VS	// // ()	
		STATE OF ODISHA		//	

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114	D-WP(C)/25393/2026	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
115	D-WP(C)/25394/2026	BANK OF INDIA, TRISULIA VS THE CHIEF JUDICIAL MAGISTRATE, KHORDHA	GOREKHANATH DAS VS	// 0 //	
116	D-WP(C)/25396/2026	BISWANATH DASH VS SECURITIES AND EXCHANGE BOARD OF INDIA, MUMBAI	DEEPAK KUMAR PANI VS	// 0 //	
117	D-WP(C)/25397/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDHA	GOREKHANATH DAS VS	// 0 //	
118	D-WP(C)/25398/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS	// 0 //	
119	D-WP(C)/25401/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDHA	GOREKHANATH DAS VS	// 0 //	
120	D-WP(C)/25402/2026	M/S. SAMALAI TRANSPORT, KEONJHAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
121	D-WP(C)/25403/2026	DR.BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
122	D-WP(C)/25404/2026	B.LILLESWAR RAO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
123	D-WP(C)/25405/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// 0 //	
124	D-WP(C)/25406/2026	BUNA @ BIRANJAN MUNI VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //	
125	D-WP(C)/25407/2026	MADAN MOHAN BISWAL	TUSHAR KANTA NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/25408/2026	CENTUARY FIBRE PLATES PRIVATE LIMITED, KHURDA	ABHISEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/25409/2026	BANKA BIHARI MOHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/25410/2026	GOLAK BIHARI SAHOO	KISHORE CHANDRA KAR	//	
		VS	VS	0	
		THE MAJOR SETTLEMENT OFFICER, ODISHA, CUTTACK		//	
129	D-WP(C)/25411/2026	MANTRADA MOHARANA	ABHISEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/25413/2026	M/S THE FLAME GAS SERVICE, BHADRAK	DIPANKAR ACHARYA	//	
		VS	VS	0	
		BHARAT PETROLEUM CORPORATION LIMITED, KHURDA		//	
131	D-WP(C)/25414/2026	ABHIRAM MAJHI	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/25415/2026	BANSHIDHAR SINGH	MANAS PATI	//	AOR20220001535C202600127
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/25416/2026	M/S METRO SIGN, 420 SAHEED NAGAR, BHUBANESWAR	ABRASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/25417/2026	RAJESH KUMAR NAYAK	SUSANTA KUMAR LENKA	//	AOR20220001299C202600037
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/25418/2026	JITENDRA KUMAR PATTANAYAK	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
136	D-WP(C)/25419/2026	LUCKY PANDA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	

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137	D-WP(C)/25421/2026	STATE OF ODISHA KALPANA DAS VS COLLECTOR, PURI	SURYASNATA MOHAPATRA VS	// // 0 //	
138	D-WP(C)/25422/2026	SHISHIR KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
139	D-WP(C)/25423/2026	SRI SIKHYA BHARATI CHARITABLE TRUST, BHUBANESWAR VS STATE OF ODISHA	SWARN KUMAR PATNAIK VS	// 0 //	
140	D-WP(C)/25424/2026	KUMUDA BANDHU BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
141	D-WP(C)/25425/2026	SRI SIKHYA BHARATI CHARITABLE TRUST, BHUBANESWAR VS STATE OF ODISHA	SWARN KUMAR PATNAIK VS	// 0 //	
142	D-WP(C)/25427/2026	DEBABRATA DAS VS THE ZONAL MANAGER, REGIONAL OFFICE, BANK OF INDIA, KHORDHA	KARUNAKAR GAYA VS	// 0 //	
143	D-WP(C)/25428/2026	MASHA DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
144	D-WP(C)/25430/2026	SURENDRA KUMAR PRUSTY VS STATE OF ODISHA	JAMINIKANTA DAS VS	// 0 //	
145	D-WP(C)/25432/2026	AKSHAYA KUMAR PATTANAİK VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202600021
146	D-WP(C)/25433/2026	ANANTA MOHARANA VS REGISTRAR CIVIL COURT BALASORE, BALASORE	CHITTA RANJAN PATTNAİK VS	// 0 //	
147	D-WP(C)/25434/2026	RANJITA SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	

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148	D-WP(C)/25436/2026	BIRENDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
149	D-WP(C)/25437/2026	RAJESH KUMAR SETH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
150	D-WP(C)/25438/2026	PUSPANJALI SWAIN VS SHOVAN KUMAR SAHOO	SAMVIT MOHANTY VS	// 0 //	
151	D-WP(C)/25440/2026	RAJESH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
152	D-WP(C)/25441/2026	SIDHESWAR SITHA VS STATE OF ODISHA	RABINDRA KUMAR PRADHAN VS	// 0 //	
153	D-WP(C)/25444/2026	RAJESH BARADA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
154	D-WP(C)/25445/2026	KAILASH CHANDRA KAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //	
155	D-WP(C)/25447/2026	JYOTSNARANI NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
156	D-WP(C)/25448/2026	BRJESH RAO VS UNION OF INDIA	AMIT KUMAR DAS VS	// 0 //	
157	D-WP(C)/25450/2026	DULLAV BARIK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
158	D-WP(C)/25451/2026	BIDYADHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
159	D-WP(C)/25453/2026	TAPAN KUMAR NAYAK	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/25456/2026	RAMESH CHANDRA PANDA	RAMESH CHANDRA SWAIN	//	
		VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR			
161	D-WP(C)/25458/2026	AMULYA KUMAR MOHARANA	SURENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/25461/2026	GOVERNING BODY OF PLUS 3 ROYAL COMMERCE AND SCIENCE COLLEGE, BHADRAK		//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/25463/2026	SWAGATIKA PATI	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		GOVERNING BODY OF RIMULI COLLEGE, KEONJHAR		//	
164	D-WP(C)/25465/2026	HIMADRI KUMAR PANDA	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/25466/2026	NARAYAN CHAMPATI	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/16483/2026	RAJESH KUMAR PADHI	BISWAJIT MOHAPATRA	CUTTACK VIGILANCE /3 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
167	D-ABLAPL/16487/2026	MOTI @ KAMALUDDIN KHAN	MOHAMMED RIAZ	NISCHINTAKOILI /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/16488/2026	SUSHANTA BEHERA @ SUSANTA BEHERA	AMARESH CHANDRA SAMAL	BASTA /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/16489/2026	HEMANT KUMAR BHUJABAL	ADITI HOTA	JODAPADAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/16491/2026	MOTI @ KAMALUDDIN KHAN	MOHAMMED RIAZ	NISCHINTAKOILI /201 /2026	
		VS	VS	()	

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171	D-ABLAPL/16493/2026	STATE OF ODISHA BALIRAM NAYAK VS	JANAKI KANTA MAHAPATRA VS	// //0 ()	
172	D-ABLAPL/16495/2026	STATE OF ODISHA PRUTHWIRAJ @ CHINTU PRADHAN VS	RAKESH BEHERA VS	// KAMAKHYANAGAR /364 /2026 ()	
173	D-ABLAPL/16502/2026	STATE OF ODISHA PRIYABRATA BEHERA VS	ARIJEET MISHRA VS	// PANIKOILI /169 /2026 ()	
174	D-ABLAPL/16504/2026	STATE OF ODISHA LATIKA ROUT @ LATA ROUT VS	BIBHUTI RANJAN MOHANTY VS	// NEMALO /147 /2026 ()	
175	D-ABLAPL/16505/2026	STATE OF ODISHA ARUNI TANDI VS	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600102
176	D-ABLAPL/16506/2026	STATE OF ODISHA NALINI KANTA DAS VS	NIRANJAN LENKA VS	// PATTAMUNDAI /229 /2026 ()	
177	D-ABLAPL/16507/2026	STATE OF ODISHA MD. SAHIL @ SAHIL KHAN VS	AMITAV TRIPATHY VS	// PADAMPUR /231 /2025 ()	
178	D-ABLAPL/16508/2026	STATE OF ODISHA BIJU PATRA VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /20 /2023 ()	AOR20220000371C202600068
179	D-ABLAPL/16509/2026	STATE OF ODISHA JAGABANDHU SATAPATHY VS	BIKRAM KESHARI RAJ VS	// CUTTACK VIGILANCE /11 /2026 ()	
180	D-ABLAPL/16510/2026	STATE OF ODISHA(VIG.) RAMA KANTA PATRA VS	BISWARANJAN DALAI VS	// BALIANTA P.S. /271 /2017 ()	AOR20220003722C202600103
181	D-ABLAPL/16511/2026	STATE OF ODISHA PRAVAKAR @ PRAVASH KAR MOHAPATRA VS	SIDHARTHA DAS VS	// RASGOBINDPUR /204 /2026 ()	
		STATE OF ODISHA		//	

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182	D-ABLAPL/16514/2026	ABHIRAM BHOI @ RABI BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CUTTACK SADAR /268 /2026 () //	
183	D-ABLAPL/16515/2026	HIMANSU HARICHANDAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /119 /2026 () //	
184	D-ABLAPL/16517/2026	ABHAYA @ ABHAYA KUMAR PARIDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	GOP /184 /2023 () //	
185	D-ABLAPL/16519/2026	SABITA JENA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	KISSANNAGAR PS /121 /2026 () //	
186	D-ABLAPL/16520/2026	PRADEEP BARIK @ PRADIP VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /196 /2026 () //	
187	D-ABLAPL/16521/2026	STITAPRAGYAN MAHARANA @ STITAPRAGYAN MOHANTY VS STATE OF ODISHA	CHITARANJAN MOHANTY VS	CUTTACK SADAR /257 /2026 () //	
188	D-ABLAPL/16523/2026	DIBAKAR DORA @ S. DIBAKAR VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	DIGAPAHANDI /224 /2026 () //	
189	D-ABLAPL/16527/2026	PURNA CHANDRA MAJHI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /378 /2026 () //	
190	D-ABLAPL/16528/2026	SUNITA BHOLA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	SAMBALPUR VIGILANCE /3 /2026 () //	
191	D-ABLAPL/16529/2026	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /207 /2026 () //	
192	D-ABLAPL/16531/2026	DIPAK NAIK @ DIPAK KUMAR NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	KEONJHAR SADAR /317 /2026 () //	
193	D-ABLAPL/16534/2026	SOUMYARANJAN MALIK	SANTOSH KUMAR MAHANTY	PATTAMUNDAI /206 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/16535/2026	BISHIKESAN MAJHI @ BISHAL @ BISHIKESAN DALA	TARA PRASAD MOHAPATRA	KHAPRAKHOL /63 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/16538/2026	ARAKHITA @ ARAKSHITA NAYAK	SHIBANI SHANKAR PRADHAN	TIRTOL /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/16540/2026	NAGARJUNA SENAPATI	TARA PRASAD MOHAPATRA	SATYABADI /449 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/16541/2026	KAILASH CHANDRA DAS	SRICHARAN DAS	NIALI /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/16545/2026	SOUMYARANJAN MALIK	SANTOSH KUMAR MAHANTY	PATTAMUNDAI MODEL /245 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/16546/2026	BABULA DAS	PRADIPTA BEURA	TIGIRIA /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/16548/2026	BIJAYA KUMAR BISWAL @ BIJAY BISWAL	RAMAKANTA PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/16550/2026	ALOK KUMAR JENA	BRUNDABAN ROUT	LAXMISAGAR P.S. /119 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/16551/2026	SATENDRA HARICHANDAN	JYOTIRMAYA SAHOO	NACHUNI /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/16555/2026	RAGHUNATH BAG	BIDYADHAR PANDA	//	AOR20220001945C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/16556/2026	RANJIT SINGH	BISWARANJAN DALAI	BANDOMUNDA /90 /2026	AOR20220003722C202600104
		VS	VS	()	

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205	D-ABLAPL/16559/2026	STATE OF ODISHA DASARATHY @ DASARATHI PRADHAN VS	TANMAYA KUMAR MOHANTY VS	// PURI SADAR /325 /2026 ()	
206	D-ABLAPL/16562/2026	STATE OF ODISHA SUMANTA DAS VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /139 /2026 ()	AOD20240000069C202600023
207	D-ABLAPL/16563/2026	STATE OF ODISHA ANURAG @ ANUBHAB NAIK VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /518 /2025 ()	AOD20240000069C202600024
208	D-ABLAPL/16566/2026	STATE OF ODISHA PADMA LOCHAN SAMAL VS	BIJAYA KUMAR BEHERA 1 VS	// BINJHARPUR /234 /2026 ()	
209	D-ABLAPL/16567/2026	STATE OF ODISHA APARAJITA BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /382 /2026 ()	
210	D-ABLAPL/16569/2026	STATE OF ODISHA CHITTARANJAN MOHANTY VS	BIGYAN KUMAR SHARMA VS	// ROURKELA VIGILANCE /11 /2025 ()	
211	D-ABLAPL/16570/2026	STATE OF ODISHA(VIG.) MUKUNDA NAYAK VS	DINESH KUMAR MOHANTY VS	// PURI SADAR /162 /2026 ()	AOD20220003518C202600025
212	D-ABLAPL/16573/2026	STATE OF ODISHA SK. UMARUDDIN VS	SMRUTI RANJAN ROUT VS	// BARAMBA /186 /2026 ()	
213	D-ABLAPL/16574/2026	STATE OF ODISHA MANAS RANAJN SENAPATI VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /92 /2026 ()	
214	D-ABLAPL/16575/2026	STATE OF ODISHA BABUL KABATI VS	NITYANANDA MOHAPATRA VS	// BHADRESWAR /119 /2026 ()	
215	D-ABLAPL/16577/2026	STATE OF ODISHA LAXMAN DAS VS	ANIRUDHA DAS VS	// / 0 ()	
		STATE OF ODISHA		//	

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216	D-ABLAPL/16578/2026	MURALIDHAR MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /133 /2026 () //	
217	D-ABLAPL/16580/2026	PUJARANI LENKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /133 /2026 () //	
218	D-ABLAPL/16581/2026	BISWANATH MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /147 /2023 () //	
219	D-ABLAPL/16582/2026	BIKASH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /308 /2025 () //	
220	D-ABLAPL/16584/2026	BIKASH PRADHAN @ BIKASH KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /372 /2026 () //	AOR20220000053C202600046
221	D-ABLAPL/16585/2026	SONEL KUMAR MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /133 /2026 () //	
222	D-ABLAPL/16586/2026	PINTU @ SRIMANTA BHOI VS STATE OF ODISHA	SOMALEEN PATTANAIAK VS	KIAKATA /67 /2026 () //	
223	D-ABLAPL/16587/2026	JAJATI KISHORE BEHERA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	BRAMHA BARADA /289 /2025 () //	
224	D-ABLAPL/16590/2026	PADMANAV ROUT VS STATE OF ODISHA	DIPTIREKHA NANDA VS	DHENKANAL SADAR /446 /2026 () //	AOD20250001127C202600016
225	D-ABLAPL/16591/2026	JITENDRA PRUSTY @ THAKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /126 /2022 () //	
226	D-ABLAPL/16593/2026	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /144 /2026 () //	
227	D-ABLAPL/16594/2026	BIBHU BHUSAN SAHOO @ BIBHISAN SAHOO @ BIBIAMULYA RATNA PANDA		JENAPUR /126 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/16596/2026	SUNIL KUMAR SAHOO	MANAS RANJAN KHATUA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/16597/2026	SEKH AFJAL @SK. AFJUL KHAN @ SK. AFJAL	AMULYA RATNA PANDA	TIGIRIA /73 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/16598/2026	DEEPAK SARANGI	MANAS RANJAN KHATUA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/16599/2026	GOBINDA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /8 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/16601/2026	DEBENDRA BEHERA @ DEBANANDA BEHERA	AMULYA RATNA PANDA	PHULBANI TOWN /87 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/16602/2026	MOJAFUR KHAN @ MOJFAR KHAN	AMULYA RATNA PANDA	TIGIRIA /73 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/16604/2026	KUNJA BANA @ KUNJA BIHARI MEHER	SUSHANTA KUMAR JOSHI	LARAMBA /87 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/16605/2026	MOHAMMAD ISHAQ @ ISAK KHAN	SUSHANTA KUMAR JOSHI	PATNAGARH /342 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/16606/2026	KRUPASINDHU SETHY	SAPAN KUMAR LENKA	KISSANNAGAR PS /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/16607/2026	MUSTAKIM KHAN	RAVI SHANKAR SAMAL	NISCHINTAKOILI /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/16608/2026	MAHESWAR NAYAK	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	

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239	D-ABLAPL/16611/2026	STATE OF ODISHA KUNI DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
240	D-ABLAPL/16612/2026	STATE OF ODISHA LITU @ SAHAJAD KHAN VS	SNEHASISH BEHERA VS	// HINDOL /122 /2026 ()	
241	D-ABLAPL/16613/2026	STATE OF ODISHA RAJESH KUMAR BEHERA VS	VIVEKANANDA JENA VS	// RUPSA /89 /2026 ()	
242	D-ABLAPL/16614/2026	STATE OF ODISHA KARTTIK RAY VS	SANKET PALEI VS	// KALIMELA /109 /2026 ()	
243	D-ABLAPL/16617/2026	STATE OF ODISHA BADAL BARADA VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /170 /2026 ()	
244	D-ABLAPL/16618/2026	STATE OF ODISHA KANHU MURMU VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
245	D-ABLAPL/16619/2026	STATE OF ODISHA DASARATHI SWAIN VS	SATYABRATA DASH VS	// BALICHANDRAPUR /160 /2026 ()	
246	D-ABLAPL/16620/2026	STATE OF ODISHA PRAFULLA SAMANTARAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
247	D-ABLAPL/16621/2026	STATE OF ODISHA AMBARISH PANDA VS	ANANTA NARAYAN PATTANAYAK VS	// SATYABADI /243 /2026 ()	
248	D-ABLAPL/16624/2026	STATE OF ODISHA RANJIT KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
249	D-ABLAPL/16626/2026	STATE OF ODISHA SATYAJIT SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	// MOTANGA /199 /2026 () //	AOR20220000053C202600045

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/16628/2026	RAJA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /95 /2026 () //	
251	D-ABLAPL/16630/2026	RANJAN KUMAR ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /22 /2026 () //	AOR20220003509C202600043
252	D-ABLAPL/16632/2026	SADANANDA PRADHAN VS STATE OF ODISHA	BIJAY JENA VS	INDUSTRIAL ESTATE PS /144 /2026 () //	
253	D-ABLAPL/16633/2026	BHIMA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /95 /2026 () //	
254	D-ABLAPL/16634/2026	SADANANDA PRADHAN VS STATE OF ODISHA	BIJAY JENA VS	INDUSTRIAL ESTATE PS /145 /2026 () //	
255	D-ABLAPL/16636/2026	PRABHU PRASAD MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S. BUXIBAZAR /71 /2026 () //	
256	D-ABLAPL/16638/2026	BISWARANJAN DASH VS STATE OF ODISHA	BIJAY JENA VS	KANDARPUR /117 /2026 () //	
257	D-ABLAPL/16641/2026	AMIT KUMAR JENA @ MITHUN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MAHILA P.S.(BBSR) /169 /2026 () //	
258	D-ABLAPL/16645/2026	PAYAL TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /104 /2026 () //	
259	D-ABLAPL/16646/2026	CHHABILA JENA VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /93 /2026 () //	
260	D-ABLAPL/16648/2026	MUSTAKIM KHAN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	NISCHINTAKOILI /208 /2026 () //	
261	D-ABLAPL/16649/2026	GURU CHARAN PATTANAIAK	BYOMAKESH TRIPATHY	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/16650/2026	DURYODHAN JAGAT	SATYA NARAYAN MISHRA 4	BODEN /100 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/16651/2026	SIBARAM JANI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/16652/2026	CHANDIRI MALIK @ DEI	SATYA NARAYAN MISHRA 4	MARINE CHUDAMANI /49 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/16653/2026	GITANJALI KUMAR DASH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :02/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RPFAM/42079/2024 RPFAM/310/2024	SISHIRA KANT MOHARANA MP		234/2026
2	D-MATA/25378/2026 MATA/ /	BISWAJEET DAS MP	BRAJARAJ PRUSTI	341/2026
3	D-MATA/25400/2026 MATA/ /	UPENDRA KUMAR MOHAPATRA MP	PRASANNA KUMAR BHUYAN	342/2026
4	D-MATA/25400/2026 MATA/ /	UPENDRA KUMAR MOHAPATRA MP	PRASANNA KUMAR BHUYAN	343/2026
5	D-MATA/25460/2026 MATA/ /	GANGA NARAYAN RATH MP	NIRANJAN BISWAL	344/2026
6	D-MATA/25464/2026 MATA/ /	LULIPTA BEURA MP	SARAT CHANDRA SAMAL	345/2026
7	D-MATA/25464/2026 MATA/ /	LULIPTA BEURA MP	SARAT CHANDRA SAMAL	346/2026
8	D-BLAPL/15781/2026 BLAPL/5437/2026	ANANTA BEHERA MP	AMULYA RATNA PANDA	406/2026
9	D-BLAPL/15161/2026 BLAPL/5271/2026	AJIT ORAM MP	BIKASH KUMAR DASH	407/2026
10	D-BLAPL/15832/2026 BLAPL/5489/2026	RANJIT DIGAL MP	BIJAY KUMAR BEHERA	408/2026
11	D-BLAPL/16583/2026 BLAPL/ /	SAPAN NAHAK MP	PRASANTA KUMAR NANDA	409/2026
12	D-BLAPL/16631/2026 BLAPL/ /	REJITI KRISHNA @ R.KRISHNA MP	JIBAN RANJAN DASH	410/2026
13	D-BLAPL/16643/2026 BLAPL/ /	REJITI KRISHNA @ R. KRISHNA MP	JIBAN RANJAN DASH	411/2026
14	D-CRLREV/16568/2026 CRLREV/ /	DEBENDRA KUMAR BEHERA MP	HEMANT KUMAR MUND	650/2026
15	D-CRLREV/16600/2026 CRLREV/ /	PRABIN KUMAR SAHU MP	DILIP KUMAR SAHU	651/2026
16	D-CRLREV/16560/2026 CRLREV/ /	G.SANTOSH KUMAR DORA MP	SANTOSH KUMAR MAHANTY	652/2026
17	D-CRLREV/16560/2026 CRLREV/ /	G.SANTOSH KUMAR DORA MP	SANTOSH KUMAR MAHANTY	653/2026
18	D-CRLREV/16560/2026 CRLREV/ /	G.SANTOSH KUMAR DORA MP	SANTOSH KUMAR MAHANTY	654/2026
19	D-RSA/25454/2026 RSA/ /	BAIDYANATH BEHERA MP	CHITTA RANJAN PATNAIK	879/2026
20	D-RSA/25457/2026 RSA/ /	MANGALU NIKHANDIA MP	PRASANTA KUMAR SATAPATHY	880/2026
21	D-FAO/24174/2026 FAO/ /	NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	SEMENATH ROY	922/2026
22	D-FAO/22357/2026 FAO/ /	BRANCH MANAGER IFFCO TOKIO GEN INSURANCE CO.LTD.,PURI MP	RUNIMBA DALIPATI ROURKELA	923/2026
23	D-FAO/20009/2026 FAO/628/2026	MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BHUBANESWAR MP	SADINARAN RAO	924/2026
24	D-FAO/12844/2025 FAO/661/2026	SK.ABDUL ROUF MP	CHANDRAKANTA NAYAK	925/2026
25	D-ABLAPL/9208/2026 ABLAPL/3812/2026	SEMA DIGAL MP		934/2026
26	D-ABLAPL/9213/2026	BRAHMESWAR MALLICK @ DANDI		

27	ABLAPL/3820/2026 D-ABLAPL/9039/2026 ABLAPL/3773/2026	MP KEMBRU MALLICK MP		935/2026 936/2026
28	D-ABLAPL/9209/2026 ABLAPL/3817/2026	ELIYO DIGAL MP		937/2026
29	D-ABLAPL/6774/2026 ABLAPL/2904/2026	BHANU MAHALIK MP		938/2026
30	D-ABLAPL/7178/2026 ABLAPL/3069/2026	PRATAP KUMAR RATH MP		939/2026
31	D-ABLAPL/4303/2026 ABLAPL/1941/2026	RAJ GABAR MAJHI @ PINTU MP		940/2026
32	D-ABLAPL/5459/2026 ABLAPL/2360/2026	RAJENDRA PALAI MP		941/2026
33	D-ABLAPL/11811/2026 ABLAPL/4702/2026	RAJENDRA LENKA MP		942/2026
34	D-ABLAPL/9678/2026 ABLAPL/3972/2026	BASANTA SAHU @ BASANTA KUMAR SAHOO MP		943/2026
35	D-CMP/25387/2026 CMP/ /	ARPANA RAMANI MP	SANTOSH KUMAR DWIVEDY	1055/2026
36	D-CMP/35268/2025 CMP/1390/2025	DEBENDRA KUMAR PADHI MP	MANORANJAN MISHRA	1056/2026
37	D-CMP/2946/2026 CMP/171/2026	AKSHAYA KUMAR SAHOO MP	MAMATA MISHRA	1057/2026
38	D-CMP/51778/2025 CMP/2022/2025	KAHEKUSAN BEGUM MP	ABINASH ROURAY	1058/2026
39	D-CMP/25449/2026 CMP/ /	DEBENDRA @ DEBENDRA KUMAR TRIPATHI MP	DEBENDRA SETHY	1059/2026
40	D-CMP/25459/2026 CMP/ /	SWARUP KUMAR PATRA MP	AJODHYA RANJAN DASH	1060/2026
41	D-CMP/3892/2026 CMP/ /	SK. SOUQUAT ALI MP		1061/2026
42	D-CMP/25462/2026 CMP/ /	BASANTI NANDA MP	SUDHANSU SEKHAR JENA	1062/2026
43	D-MACA/24617/2026 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., SURDAR MP	SURDAR PATI	1305/2026
44	D-MACA/22654/2026 MACA/ /	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD., Bhubaneswar MP	ANIL KUMAR PATI, BHUBANESWAR	1306/2026
45	D-MACA/25412/2026 MACA/ /	NEW INDIA ASSURANCE CO. LTD. MP	BIJOY MOHAPATRA	1307/2026
46	D-MACA/25412/2026 MACA/ /	NEW INDIA ASSURANCE CO. LTD. MP	BIJOY MOHAPATRA	1308/2026
47	D-MACA/25420/2026 MACA/ /	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. MP	MAASTORAN SINGH	1309/2026
48	D-MACA/24322/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTACK MP	MAASTORAN SINHA	1310/2026
49	D-CRLMC/16490/2026 CRLMC/ /	PRAMOD @ PRAHALLAD BEHERA MP	SANDHYARANI DASH	1408/2026
50	D-CRLMC/16484/2026 CRLMC/ /	TULIKARANI BEHERA MP	BISWARANJAN DALAI	1409/2026
51	D-CRLMC/16512/2026 CRLMC/ /	SARITA PAIKARAY MP	SOUMYA JYOTI BISWAL	1410/2026
52	D-CRLMC/16512/2026 CRLMC/ /	SARITA PAIKARAY MP	SOUMYA JYOTI BISWAL	1411/2026
53	D-CRLMC/16558/2026 CRLMC/ /	ARABINDA SAMANTARAY MP	SUBASH CHANDRA PUSPALAKA	1412/2026
54	D-CRLMC/16561/2026 CRLMC/ /	RANJIT NAYAK MP	SIDDHARTH PRASAD MISHRA	1413/2026
55	D-CRLMC/16615/2026 CRLMC/ /	PINAKHI NARAYANA DAS @ PINAKI NARAYAN DAS MP	BIPAN B. DAS. BAHALI	1414/2026
56	D-CRLMC/16625/2026 CRLMC/ /	BIRANCHI NAYAK MP	BIRAJA KANTA MAHAPATRA	1415/2026
57	D-CRLMC/16629/2026 CRLMC/ /	SHIV KUMAR SINGH MP	DURGA PRASAD JENA	1416/2026

58	D-CRLA/15864/2026 CRLA/ /	SOUMYARANJAN BEHERA MP	USHARANI PATI	1463/2026
59	D-CRLA/16349/2026 CRLA/ /	JAGANNATH DAS MP	NIRANJAN PANDA	1464/2026
60	D-CRLA/16349/2026 CRLA/ /	JAGANNATH DAS MP	NIRANJAN PANDA	1465/2026
61	D-CRLA/16525/2026 CRLA/ /	ABHIMANYU PRADHAN MP	SANJIB KUMAR BHANJADEO	1466/2026
62	D-CRLA/16525/2026 CRLA/ /	ABHIMANYU PRADHAN MP	SANJIB KUMAR BHANJADEO	1467/2026
63	D-CRLA/39038/2025 CRLA/71/2026	PRAKASH MALLIK MP	ASHOK KUMAR BEHERA	1468/2026
64	D-CRLA/16595/2026 CRLA/ /	DINA GOUDA MP	UMAKANTA BARIK	1469/2026
65	D-CRLA/16595/2026 CRLA/ /	DINA GOUDA MP	UMAKANTA BARIK	1470/2026
66	D-WA/25390/2026 WA/ /	SUPRAVA ARANA MP	NRUSINGH CHARAN ROUT	1979/2026
67	D-WA/50450/2024 WA/3261/2024	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1980/2026
68	D-WP(C)/25376/2026 WP(C)/ /	BHAGWATI AGARWAL MP	JITENDRA SAMANTARAY	10564/2026
69	D-WP(C)/24544/2026 WP(C)/16875/2026	SADASHIBA DAS MP	AMIT PRASAD BOSE	10565/2026
70	D-WP(C)/25379/2026 WP(C)/ /	BASANTA KUMAR SAHOO MP	KRUSHNA CHANDRA RATH	10566/2026
71	D-WP(C)/25381/2026 WP(C)/ /	M S INFRA ENGINEERS PVT. LTD., CUTTACK MP	SKILAZA NANDAN DAS	10567/2026
72	D-WP(C)/25385/2026 WP(C)/ /	RABINDRA DAS MP	SURESH KUMAR JENA	10568/2026
73	D-WP(C)/25380/2026 WP(C)/ /	KABIR PRASAD ROUT MP	SANJIB MOHANTY	10569/2026
74	D-WP(C)/25350/2026 WP(C)/ /	SALAMINA NAYAK MP	SUSANTA KUMAR LENKA	10570/2026
75	D-WP(C)/25393/2026 WP(C)/ /	JYOTI PRAKASH NAYAK MP	UMESH CHANDRA MOHANTY	10571/2026
76	D-WP(C)/357/2026 WP(C)/790/2026	RAMESH CHANDRA DAS MP	JAJATI KESHARI KHUNTIA	10572/2026
77	D-WP(C)/25383/2026 WP(C)/ /	JAYANTA KUMAR SWAIN MP	GAJENDRANATH ROUT	10573/2026
78	D-WP(C)/13766/2026 WP(C)/10995/2026	LAKSHMIDHAR BAL MP	SANJAY KUMAR PATRA	10574/2026
79	D-WP(C)/25396/2026 WP(C)/ /	BISWANATH DASH MP	DEEPAK KUMAR PANI	10575/2026
80	D-WP(C)/25407/2026 WP(C)/ /	MADAN MOHAN BISWAL MP	TUSHAR KANTA NAYAK	10576/2026
81	D-WP(C)/25409/2026 WP(C)/ /	BANKA BIHARI MOHANTA MP	TUSHAR KANTA NAYAK	10577/2026
82	D-WP(C)/25411/2026 WP(C)/ /	MANTRADA MOHARANA MP	ABHISEK MOHANTY	10578/2026
83	D-WP(C)/25411/2026 WP(C)/ /	MANTRADA MOHARANA MP	ABHISEK MOHANTY	10579/2026
84	D-WP(C)/25215/2024 WP(C)/15083/2024	SUVENDU KUMAR SATAPATHY MP	SAMEER KUMAR DAS	10580/2026
85	D-WP(C)/25210/2024 WP(C)/15500/2024	DR. BICHITRANATH SAHOO MP	SAMEER KUMAR DAS	10581/2026
86	D-WP(C)/25217/2024 WP(C)/15077/2024	DR. SANTI SWARUP BASA MP	SAMEER KUMAR DAS	10582/2026
87	D-WP(C)/25208/2024 WP(C)/15081/2024	DR. SITARAM DAS MP	SAMEER KUMAR DAS	10583/2026
88	D-WP(C)/25413/2026 WP(C)/ /	M/S THE FLAME GAS SERVICE, BHADRAK MP	DIPANKAR ACHARYA	10584/2026
89	D-WP(C)/25414/2026	ABHIRAM MAJHI	SURAJ MOHANTY	

	WP(C)/ /	MP		10585/2026
90	D-WP(C)/25416/2026	M/S METRO SIGN, 420 SAHEED NAGAR, BISHNUPUR	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		10586/2026
91	D-WP(C)/24906/2026	BISWAJIT PRASAD BHOL	ALOK KUMAR MOHAPATRA	
	WP(C)/17330/2026	MP		10587/2026
92	D-WP(C)/24863/2026	SANGITA BHOL	ALOK KUMAR MOHAPATRA	
	WP(C)/17234/2026	MP		10588/2026
93	D-WP(C)/25222/2024	LAMBODAR MOHANTA	SAMEER KUMAR DAS	
	WP(C)/15879/2024	MP		10589/2026
94	D-WP(C)/25211/2024	DR. PARTHASARATHI MISHRA	SAMEER KUMAR DAS	
	WP(C)/15263/2024	MP		10590/2026
95	D-WP(C)/25220/2024	DR. RABINDRA KUMAR MISHRA	SAMEER KUMAR DAS	
	WP(C)/15089/2024	MP		10591/2026
96	D-WP(C)/25423/2026	SRI SIKHYA BHARATI CHARITABLE TRUST	SWARNABANUSWARATNAIK	
	WP(C)/ /	MP		10592/2026
97	D-WP(C)/25231/2024	DR. SANJUKTA MOHANTY	SAMEER KUMAR DAS	
	WP(C)/15270/2024	MP		10593/2026
98	D-WP(C)/23021/2025	BIJAYA KUMAR PATRA	ALOK KUMAR DAS	
	WP(C)/15910/2025	MP		10594/2026
99	D-WP(C)/25425/2026	SRI SIKHYA BHARATI CHARITABLE TRUST	SWARNABANUSWARATNAIK	
	WP(C)/ /	MP		10595/2026
100	D-WP(C)/51862/2025	DURYODHAN LENKA	CHANDRAKANTA NAYAK	
	WP(C)/37585/2025	MP		10596/2026
101	D-WP(C)/25427/2026	DEBABRATA DAS	KARUNAKAR GAYA	
	WP(C)/ /	MP		10597/2026
102	D-WP(C)/25428/2026	MASHA DIGAL	SUSANTA KUMAR MISHRA	
	WP(C)/ /	MP		10598/2026
103	D-WP(C)/25434/2026	RANJITA SAHU	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		10599/2026
104	D-WP(C)/53607/2025	SUNIL KUMAR PATRO	SATYJIT MAHAPATRA	
	WP(C)/37494/2025	MP		10600/2026
105	D-WP(C)/25438/2026	PUSPANJALI SWAIN	SAMVIT MOHANTY	
	WP(C)/ /	MP		10601/2026
106	D-WP(C)/25445/2026	KAILASH CHANDRA KAR	DIPTIREKHA NANDA	
	WP(C)/ /	MP		10602/2026
107	D-WP(C)/25448/2026	BRIJESH RAO	AMIT KUMAR DAS	
	WP(C)/ /	MP		10603/2026
108	D-WP(C)/25277/2026	PARVATI GHANASHYAM RICE MILLS, PVT	PRADANENDRAPARSATAPATHY	
	WP(C)/ /	MP		10604/2026
109	D-WP(C)/52765/2025	PRADEEP KUMAR BEHERA	SRIKANTA MAHUNTA	
	WP(C)/37039/2025	MP		10605/2026
110	D-WP(C)/25456/2026	RAMESH CHANDRA PANDA	RAMESH CHANDRA SWAIN	
	WP(C)/ /	MP		10606/2026
111	D-WP(C)/49785/2025	JEETENDRIYA MAHAPATRA	KARUNAKAR RATH	
	WP(C)/34811/2025	MP		10607/2026
112	D-WP(C)/25461/2026	GOVERNING BODY OF PLUS 3 ROYAL COMMERCE AND SCIENCE COLLEGE, BHADRAK	KMERC KANDAR SWAIN	
	WP(C)/ /	MP		10608/2026
113	D-WP(C)/23605/2026	M/S TRUEBLUE EDIFICE PRIVATE LIMITED	ARJUNATHY	
	WP(C)/16119/2026	MP		10609/2026
114	D-WP(C)/25465/2026	HIMADRI KUMAR PANDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		10610/2026
115	D-WP(C)/25466/2026	NARAYAN CHAMPATI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		10611/2026